

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 48924-964 / F. 5(1)/2023

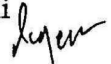
Dated, Delhi the 07 JUL 2023

Sub:- Appointment of Ms. Shreya Arora Mehta, DHJS as officer on Special Duty in the National Legal Service Authority in diverted capacity.

Copy forwarded for information to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kavari Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi 

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. /DHC/GAZ.IIB/G-8/NALSA/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge,
South District,
Saket Courts, New Delhi.

Sub.: Appointment of Ms.Shreya Arora Mehta, DHJS, as Officer on Special Duty in the National Legal Services Authority in diverted capacity.

Madam,

I am directed to state that Hon'ble the Chief Justice has been pleased to spare the services of Ms.Shreya Arora Mehta, DHJS to work as Officer on Special Duty in the National Legal Services Authority in diverted capacity initially for a period of one year.

I am further directed to request you to relieve Ms.Shreya Arora Mehta, DHJS, to enable her to join as Officer on Special Duty in the National Legal Services Authority, with effect from 04.07.2023, in diverted capacity, initially for a period of one year.

Yours sincerely,

1601

Encl.: As above

(Sandeep Kumar)
Administrative Officer (I)(Gaz.IIB)
for Registrar General

Endst. No. 4922 - 4925 /DHC/GAZ.IIB/G-8/NALSA/2023

Dated: 20/6/2023.

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Ms.Santosh Snehi Mann, DHJS, Member Secretary, National Legal Services Authority, New Delhi.
3. Joint Registrar (Gaz.-IA), High Court of Delhi, New Delhi.
4. Joint Registrar (Gaz.-IB), High Court of Delhi, New Delhi.

Judl. Br.

Pr. Dist. J. (H. As)
officiating
21/4/23

(Sandeep Kumar)
Administrative Officer (I)(Gaz.IIB)